

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 107 OF 2015

Dated: 2nd November, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

**Haryana Power Purchase Centre & Anr. ...Appellant(s)
Versus
Haryana Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran
Mr. Avinash Menon
Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. Akhil Sibal
Mr. Deepak Khurana
Mr. Vikas Mishra for R.2

Mr. Vishrov Mukherjee
Ms. Nishtha Kumar for PTC

ORDER

Affidavit of service is taken on record. Counsel state that they will complete the pleadings by next date.

List the matter on **20.11.2015**. In the meantime, pleadings be completed.

**(T.Munikrishnaiah)
Technical Member
ts/vg**

**(Justice Ranjana P. Desai)
Chairperson**